

**Declaration of Assets in the form of real estate or investments as per the Full Court resolution dated 7<sup>th</sup> May, 1997 and re-iterated on 8th July, 2008.**

- A. Name of Judge: Justice Sunil Gaur
- B. Spouse
- C. Name(s) of Dependent Family Members and relationship:
- C.1 Dependant No.1 - daughter
- C.2 Dependant No.2 - daughter

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**1. Real Estate (immoveable property)**

1.1 Real Estate (immoveable property) of the Judge

| S.No. | Description                      | Remarks  |
|-------|----------------------------------|--|
| 1.    | DDA Flat (MIG)                   | Gift deed executed in my favour in terms of family settlement arrived at after demise of my father |
| 2.    | Two bed room flat at Ghaziabad   |  |
| 3.    | One room accommodation at Shimla |  |

1.2 Real Estate (immoveable property) of the Judge's Spouse

| S.No. | Description | Remarks |
|-------|-------------|---------|
|       |             | Nil     |

1.3 Real Estate (immoveable property) of the Judge's dependant Nos.1 & 2

| S.No. | Description | Remarks |
|-------|-------------|---------|
|       |             | Nil     |

**2. Investments**

2.1 Investments of the Judge

2.1.1 Shares

| S.No. | Description               | Number    | Remarks |
|-------|---------------------------|-----------|---------|
| 1.    | Tata Iron & Steel Co.Ltd. | 21 shares |         |

|    |                           |           |  |
|----|---------------------------|-----------|--|
| 2. | Tata Iron & Steel Co.Ltd. | 65 shares |  |
| 3. | Grasim Industries Ltd.    | 55 share  |  |
| 4. | Max India Ltd.            | 15 shares |  |

#### 2.1.2 Mutual Funds

| S.No. | Description | Number | Remarks |
|-------|-------------|--------|---------|
|       |             |        | Nil     |

#### 2.1.3 Deposits and other Financial Investments.

| S.No. | Description                  | Amount  | Remarks            |
|-------|------------------------------|---|--------------------|
| 1.    | GPF A/c.No.19087             | R.12,35,000/- approx                              |                    |
| 2.    | PPF                          | Rs.7,23,000/- approx.                             |                    |
| 3.    | LIC                          | 4 policies (2 of Rs.1,00,000/- & 2 of 1,50,000/-) |                    |
| 4.    | National saving certificates | Rs. 15000/-                                       |                    |
| 5.    | UTI                          | 1000 units (Rs.10 each)                           |                    |
| 6.    | Tata Iron & Steel Co.Ltd.    | 5 debentures (Rs.600/- each)                      |                    |
| 7.    | Tata Iron & Steel Co. Ltd.   | 15 secured premium notes (Rs.300/- each)          |                    |
| 8.    | Grasim Industries Ltd.       | 25 debentures (Rs.35/- each)                      |                    |
| 9.    | Grasim Industries Ltd.       | 10 debentures                                     |                    |
| 10.   | Bank deposit                 | 18,90,000/-                                       | In December, 2009. |
| 11.   | Fixed deposit in Bank        | 15,00,000/-                                       |                    |

#### 2.2 Investments of the Judge's Spouse

##### 2.2.1 Shares

| S.No. | Description                           | Number  | Remarks |
|-------|---------------------------------------|---|---------|
| 1.    | Reliance Petroleum Ltd.               | 200 tradeable warrant for allotment of shares |         |
| 2.    | Reliance Industries Ltd.              | 50 shares                                     |         |
| 3.    | Reliance Industries Ltd.              | 50 shares                                     |         |
| 4.    | Reliance Petroleum Industries Ltd.    | 300 shares                                    |         |
| 5.    | Reliance Polyethylene Industries Ltd. | 100 shares                                    |         |
| 6.    | Reliance Industries Ltd.              | 100 shares                                    |         |

|     |                            |                          |  |
|-----|----------------------------|--------------------------|--|
| 7.  | Larsen & Turbo Ltd.        | 50 shares                |  |
| 8.  | Onida Sawak Ltd.           | 100 share cum debentures |  |
| 9.  | Tata Elxi (India) Ltd.     | 200 shares               |  |
| 10. | Tata Iron & Steel Co. Ltd. | 67 shares                |  |
| 11. | Tata Iron & Steel Co. Ltd. | 21 shares                |  |
| 12. | Reliance Industries Ltd.   | 100 shares               |  |

#### 2.2.2 Mutual Funds

| S.No. | Description | Number | Remarks |
|-------|-------------|--------|---------|
|       |             |        | Nil     |

#### 2.2.3 Deposits and other Financial Investments

| S.No. | Description                                  | Amount                                    | Remarks |
|-------|--|---|---------|
| 1.    | Industrial Finance Corporation of India Ltd. | One Bond of Rs.5000/-                     |         |
| 2.    | Reliance Petroleum Industries Ltd.           | 300 debentures (Rs.5/- each)              |         |
| 3.    | Larsen & Turbro Ltd.                         | 10 debentures (Rs.75/- each)              |         |
| 4.    | Tata Iron & Steel Co. Ltd.                   | 5 debentures (Rs.600 each)                |         |
| 5.    | Tata Iron & Steel Co. Ltd.                   | 17 secured premium notes ( Rs.300/- each) |         |
| 6.    | Bank   | Rs.7,00,000/- approx.                     |         |

#### 2.3 Investments of the Judge's Dependant No.1

##### 2.3.1 Shares

| S.No. | Description             | Number | Remarks |
|-------|-------------------------|--------|---------|
| 1.    | Reliance Petroleum Ltd. | 1000   |         |

##### 2.3.2 Mutual Funds

| S.No. | Description | Number | Remarks |
|-------|-------------|--------|---------|
|       |             |        | Nil     |

##### 2.3.3 Deposits and other Financial Investments

| S.No. | Description                    | Amount               | Remarks |
|-------|--------------------------------|----------------------|---------|
| 1.    | Bank                           | 50,000/- approx      |         |
| 2.    | Post Office Saving             | Rs.1,50,000/- approx |         |
| 3.    | LIC Policy                     | Rs. 1,00,000/-       |         |
| 4.    | UTI Children Gift Fund 1986    | Rs.9,000/-           |         |
| 5.    | Krishna Bhagya Jala Nigam Ltd. | Bond of Rs.5000/-    |         |

Investments of the Judge's Dependant No.2

2.4.1 Shares

| S.No. | Description             | Number      | Remarks |
|-------|-------------------------|-------------|---------|
| 1.    | Reliance Petroleum Ltd. | 1000 shares |         |

2.4.2 Mutual Funds

| S.No. | Description | Number | Remarks |
|-------|-------------|--------|---------|
|       |             |        | Nil     |

2.4.3 Deposits and other Financial Investments.

| S.No. | Description                    | Amount               | Remarks |
|-------|--------------------------------|----------------------|---------|
| 1.    | Post Office Saving             | Rs.1,50,000/- approx |         |
| 2.    | LIC Policy                     | Rs. 1,00,000/-       |         |
| 3.    | Krishna Bhagya Jala Nigam Ltd. | Bond of Rs.5000/-    |         |

**3. Other remarks:**

Signature of the Judge: \_\_\_\_\_

Date: 25<sup>th</sup> January, 2010